

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 484 of 2020**

**IN THE MATTER OF:**

**Noble Resources International PTE Ltd. ...Appellant**

**Versus**

**Rajiv Chakraborty & Ors.  
(Resolution Professional of Uttam Galva Metallics) ...Respondents**

**With**

**Company Appeal (AT) (Insolvency) No. 485 of 2020**

**IN THE MATTER OF:**

**Noble Resources International PTE Ltd. ...Appellant**

**Versus**

**Rajiv Chakraborty & Ors.  
(Resolution Professional of Uttam Galva Metallics) ...Respondents**

**Present:**

**For Appellant: Mr. Vividh Tandon, Ms. Shivani Garg, Ms. Nishi Bhankharia, Advocates.**

**For Respondents: Ms. Anjali Anchayil, Ms. Fatema Kachwalla and Mr. Ahsan Allana, Advocates for R-1.**

**Ms. Misha and Ms. Mahima Sareen, Advocates for R-2.**

**Mr. Rohan Rajadhyaksha, Mr. Dhiraj Kumar Totala, Mr. Nishant Upadhyay and Mr. Hardik Jain, Advocates.**

Cont'd ...../

**ORDER**  
**(Through Virtual Mode)**

**21.08.2020:** Since judgment in the '*Makalu Trading Ltd. vs. Rajiv Chakraborty, Resolution Professional*' 'Company Appeal (AT) (Insolvency) No. 533 of 2020' is yet to be pronounced, let these appeals be listed on **10<sup>th</sup> September, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*